

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 293 of 2014 & IA-459 of 2014  
Appeal No.279 of 2014 & IA-144 of 2015  
**AND**  
**Appeal No.255 of 2014****

**Dated:- 19<sup>th</sup> Aug, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**Appeal No. 293 of 2014 & IA-459 of 2014**

**In the matter of:-**

**M/s Anjaney Ferro Alloys Ltd. & Ors. ....Appellant (s)  
Versus  
Jharkhand State Electricity Regulatory Commission & Ors.  
...Respondent (s)**

Counsel for the Appellant(s) : Mr. Himanshu Shekhar for R.3  
Mr. AAbhas Parimal for JSEB

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Ms. Anusha Bardhan  
Ms. Poorva Saigal for DVC  
Mr. Farrukh Rasheed for R.1

**Appeal No. 279 of 2014 & IA-144 of 2015**

**M/s Dayal Steel Ltd. ....Appellant (s)  
Versus  
Jharkhand State Electricity Regulatory Commission & Anr.  
...Respondent (s)**

Counsel for the Appellant(s) : Mr. K.K. Dubey a/w  
Mr. Jasmeet Singh

Mr. R.J. Saliya  
Mr. Lal Yashoverdhah (Reps.)

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Ms. Anusha Bardhan  
Ms. Poorva Saigal for DVC

Mr. Farrukh Rasheed for R.1

**Appeal No. 255 of 2014**

**M/s Damodar Valley Corporation** .....Appellant (s)  
**Versus**  
**Jharkhand State Electricity Regulatory Commission**  
...Respondent (s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Anusha Bardhan  
Ms. Poorva

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R.1

Mr. Vishal Anand  
Ms. Janmali  
Mr. Aweek Chatterjee for MPL

**ORDER**

In view of the fact that the impugned order is passed by Hon'ble T. Munikrishnaiah, Technical Member, list these matters before the other bench on **24.09.2015.**

**(T. Munikrishnaiah)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**